173 Written Answers

1	2	3
3.	Shri V.P. Singh	Rs. 5,19,656.00
	Ex-Prime Minister	
4.	Dr. Mehfooz Ahmed	Rs . 1,50,000.00
	Member, Appelete Authority	
	for Information and Financial	
	Reconstruction	

[English]

Illness Assistance Fund

108. SHRI GEORGE FERNANDES: Will the PRIME MINISTER be pleased to state:

(a) the states which have set up Illness Assistance Fund indicating the funds mobilised by each of them;

(b) the grant-in-aid made available by the Union Government to each of the State for the said funds; and

(c) the number of beneficiaries who received the assistance from the said fund and the quantum received by each of them?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY): (a) The States of Tripura, Madhya Pradesh and Karnataka and the National Capital Territory of Delhi have set up Illness Assistance Fund. The funds mobilised by the States during 1996-97 are as under:

	Name of the	Funds	
	States	Mobilised	
1.	Tripura	Rs. 4 crores	
2.	Madhya Pardesh	Rs. 10 crores	
З.	Karnataka	Rs. 10 crores	
4.	NCT of Delhi	Rs. 1 crore	

(b) The Union Government have sanctioned grantin-aid to the State/UT Governments during 1996-97 for the Illness Assistance Fund as under:

	Name of the State	Fands sanctioned
1.	Tripura	Rs. 2 crores
2.	Madhya Pradesh	Rs. 5 crores
3.	Karnataka	Rs. 5 crores
4.	NCT of Delhi	Rs. 50 lakhs

(c) Information is being collected from the State/UT concerned.

[Translation]

Recognition of BDS/MDS Degrees

109. SHRI RADHA MOHAN SINGH:

SHRI SHANTILAL PARSOTAMDAS PATEL:

Will the PRIME MINISTER be pleased to state:

(a) whether the Dental Council of India has recognised BDS/MDS degrees awarded by Indian Universities/deemed Universities;

(b) if so, the details of such Universities/deemed Universities whose degrees have been recognised by the Council as on date particularly in Maharashtra;

(c) whether the Council has prescribed any procedure for registration of dental graduates and post graduates passing out of those Universities;

(d) if so, the details thereof;

(e) whehter some State Governments including Maharashtra have not adhered to the prescribed procedure;

(f) if so, whether the Government/Dental Council of India have received any memorandum from dental graduates of Maharashtra complaining of non-registration by the State Government despite recognition of degrees by Dental Council of India;

(g) if so, the details thereof; and

(h) the action being taken by the Government to resolve the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY): (a) The BDS/MDS degree of an Indian University is recognised by the Central Government on the recommendation of Dental Council of India and a gazette notification is issued to this effect.

. (b) A list of such Universities is given as statement.

(c) and (d) As per the provision of Dentist Act, 1948, a person holding a recognised dental qualification shall be entitled, on the payment of prescribed fees to have his name entered in the register of dentists.

(e) to (g) The Dental Council of India has recom-